

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 1410
TO BE ANSWERED ON 26.07.2016**

1410. FINANCIAL ASSISTANCE TO NGOs

SHRI PRATHAP SIMHA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether financial assistance is provided to NGOs/VOs and other eligible agencies for setting up/running Integrated Rehabilitation Centre for Addicts (IRCAs) by the Government;
- (b) if so, the details of funds provided to such organisations during each of the last three years and the current year, State-wise;
- (c) the details of de-addiction centres being run exclusively for women and juveniles in the country; and
- (d) whether the Government proposes to set up more such centres keeping in view the increasing drug and substance abuse among women and juveniles and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) & (b): The Ministry of Social Justice & Empowerment has been implementing the Scheme of Prevention of Alcoholism and Substance (Drug) Abuse since 1985-86. The Scheme has provision of financial assistance to Non-Government Organization, Panchayati Raj Institutions (PRIs), Urban Local Bodies (ULBs) etc for, inter-alia, running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCAs).

The State-wise details of funds provided to such organization during each of the last three year and current year is enclosed at annexure-I.

(c) & (d): At present, there are four de-addiction centres being run exclusively for women. The details of these four de-addiction centres is enclosed at annexure-II.

The proposals for providing grant-in-aid are recommended and forwarded online by the respective State Governments/UTs. These are examined and processed in the Ministry as per extant norms and guidelines of the Scheme.

Annexure referred in reply to Lok Sabha Unstarred Question No. 1410**Details of Fund Released State-wise:**

S.No.	State	Fund Released (Rs in lakh)			
		2013-14	2014-15	2015-16	2016-17 (as on 20.7.2016)
1	Andhra Pr.	165.42	60.42	68.13	24.42
2	Bihar	131.19	67.00	77.16	9.33
3	Chhattisgarh	3.93	30.64	16.67	0*
4	Goa	0*	0 *	0*	0*
5	Gujarat	38.39	36.00	26.13	10.37
6	Haryana	65.64	35.31	85.31	21.39
7	Himachal Pr.	22.28	23.95	24.96	0**
8	Jammu & Kr.	0	23.00	4.97	0*
9	Jharkhand	6.91	8.50	0	3.90
10	Karnataka	118.84	227.38	265.87	83.73
11	Kerala	130.69	215.91	162.84	35.96
12	Madhya Pr.	107.06	116.00	146.12	16.70
13	Maharashtra	417.19	378.85	707.78	66.63
14	Orissa	296.89	227.50	386.18	47.11
15	Punjab	31.61	53.00	169.89	8.86
16	Rajasthan	159.46	84.33	176.38	25.05
17	Tamil Nadu	107.12	203.00	234.64	63.17
18	Telangana	0	38.65	29.80	22.88
19	Uttar Pradesh	207.36	194.00	130.05	19.33
20	Uttarakhand	33.78	17.00	21.08	0*
21	West Bengal	130.00	92.56	87.23	17.27
22	Delhi	76.59	360.32	206.78	37.86
23	Puducherry	0 [#]	0 [#]	1.35	2.02
24	Arunachal Pr.	19.90	0 [@]	0 [@]	0 [@]
25	Assam	64.35	183.53	98.79	7.35
26	Manipur	95.88	292.31	313.71	38.56
27	Meghalaya	16.77	4.8	6.87	0*
28	Mizoram	80.22	51.22	116.54	14.95
29	Nagaland	3.48	38.87	40.46	2.14
30	Sikkim	9.95	9.95	9.31	0*
Total		2540.90	3074.00	3615.00	578.98

Note : No fund has been released in the State/UTs of A & N Island, Lakshadweep, Daman & Diu, Dadra & Nagar Haveli, Chandigarh and Tripura as no Integrated Rehabilitation Centres for Addicts (IRCAs) are running in these States.

* The proposal of the organizations for the year 2016-17 has not been received from these States. However, the organizations have been informed to furnish the deficient documents for release of their balance grant of previous year if any.

**The proposal of the organization from the State of Himachal Pradesh for year 2016-17 has been received recently.

The Ministry has financially assisted a new organization in Pudducherry w.e.f. 2015-16.

@ The Arunachal Pradesh Government has not forwarded any proposal from its State w.e.f. 2014-15.

Annexure-II

Annexure referred in reply to Lok Sabha Unstarred Question No. 1410

Name & address of the De-addiction centres being run exclusively for women in the country:

S.N.	Name of Organization	Address
1.	United Voluntary Youth Council	Langthabal, Mantrikhong Makha Leikai, PO. Canchipur, Manipur Pin-795003
2	Sneha Bhawan	Airport Road Sangaiprou, Imphal West, Manipur- 795001
3.	New Lift Hopme Society	Jeriko Khualbuk, Durtlang North, Aizawl Mizoram-796025
4.	Sri Baba Trust and Foundation	No. 1149, 13 th Cross, 1 st Phase, 1 st stage, Chandra Layout, Bangalore, Karnataka- 560075